



**IN THE HIGH COURT OF JUDICATURE AT BOMBAY
CIVIL APPELLATE JURISDICTION**

WRIT PETITION NO.6532 OF 2026

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Aditi Sanjaysingh Bais & Anr.

.. Petitioners

Vs.

State of Maharashtra & Anr.

.. Respondents

...

Mr. Anand R. Bangar, Advocate for the Petitioners

Mrs. Neha S. Bhide, Government Pleader with Mrs. Apurva
Thipsay, "B" Panel Counsel for the Respondent

**CORAM : SHREE CHANDRASHEKHAR, CJ &
GAUTAM A. ANKHAD, J.**

DATE : 8th MAY 2026

P.C. :

Issue notice to the respondents, returnable on 22nd May 2026.

[GAUTAM A. ANKHAD, J.]

[CHIEF JUSTICE]